

Statement***Total and district-wise tribal population in Andhra Pradesh***

Andhra Pradesh & its Districts	Population of ST
Andhra Pradesh	5C24104
Adilabad	416511
Nizamabda	165735
Karimnagar	90636
Medak	134533
Hyderabad	34560
Rangareddi	146057
Mahbubnagar	278702
Nalgonda	342676
Warangal	457679
Khammam	662617
Srikakulam	151249
Vizianagaram	214839
Visakhapatnam	557572
East Godavari	191561
West Godavari	96659
Krishna	107611
Guntur	208157
Prakasam	118241
Nellore	242257
Cuddapah	61371
Kurnool	69635
Anantapur	127161
Chittoor	128085

SOURCE: Population Census, 2001

Inclusion of communities into ST list of Assam

1317. SHRI URKHAO GWRA BRAHMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government are considering to include some more communities into the Scheduled Tribes list of Assam;

(b) if so, the details of such communities;

(c) whether it is also a fact that original tribe existing in Assam are objecting the inclusion of any more group into the ST list; and

(d) if so, Government's response thereto?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) and (b) This Ministry has received requests/proposals from the Government of Assam as well as other sources for enlisting of certain communities, like Adivasi Tea Tribes (numbering 97 communities), Chutia, Matak, Moran, Tai Ahom, Koch Rajbongshi, Mikir (Karbi and Dimasa), Garo, Mikir (synonyms Anglong Karbi), Lalunga, Thangal Kachari, Sarania Kachari and Halam for other than autonomous Districts; and Bodo, Bodokachari, Sonowals, synonyms of Man (Tai speaking), Mizo and Mikir for autonomous Districts, etc., in the list of Scheduled Tribes in Assam.

(c) The Tribal Students Federation of Assam has represented against the inclusion of "Koch Rajbongshi" community in the list of Scheduled Tribes of Assam.

(d) The proposals received from the State Government have been processed as per modalities approved by the Government on 15.06.1999 for determining the claims for inclusion in/exclusion from and other modifications in the list of Scheduled Castes and Scheduled Tribes.

Land for tribals

1318. SHRI S.M. LALJAN BASHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government have any proposal to help State Governments for purchase of land for tribals;

(b) whether our States have requested for funds to buy land for tribals;

(c) the names of States which want to implement this scheme;

(d) what is the response of Government to these schemes; and

(e) the help given for this purpose?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) to (e) The Ministry does not have any specific proposal for providing funds to the State Governments for purchase of land for tribals. However, funds are